NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/61/2016

NAME OF THE PETITIONER(S)

: Shri. T. Sathiah

NAME OF THE RESPONDENT(S)

: Kothacheruvu Plantations & Industries Pvt Ltd and 4 Others

UNDER SECTION

: 237(b)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. TV-MAICCITMANAN Advocate for Bod Rept &

ORDER

Counsel for the Petitioner present. Counsel for R3 present. Counsel for the Petitioner submitted that he has no objection in case the ex parte order dated 08.08.2017 issued against R3 is set aside on the condition that R3 shall be given short time to file counter as the matter is pending for a long time which was filed in 2010.

In the light of the submissions of the Counsel for the Petitioner, we set aside the ex parte order dated 08.08.2017 issued against R3 with the direction to file counter within one week by providing a copy to the other side failing which the right of filing counter shall stand forfeited. Put up on 15.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk